

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 913  
TO BE ANSWERED ON 29<sup>TH</sup> NOVEMBER, 2024**

**GOOD DISTRIBUTION PRACTICES**

**913: SHRI AZAD KIRTI JHA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has adopted Good Distribution Practices formulated by the World Health Organization to regulate the storage of drugs during transit and sale;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has observed a lack of binding nature of the GDP guidelines in a Drugs Controller General meeting in 2024 and if so, the details thereof; and
- (d) the measures taken/proposed to be taken by the Government in this regard to correct the issue?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SMT. ANUPRIYA PATEL)**

(a) to (d): Draft Guidelines on Good Distribution Practices for pharmaceutical products has been uploaded on the CDSCO Website (<https://cdsco.gov.in>) on 2.4.2024 for ensuring quality of Drugs in the supply chain. Drug Consultative Committee (DCC) in its 64<sup>th</sup> meeting held on 19.6.2024 noted that these guidelines are non-mandatory in nature.

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